

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

23. C.P. (IB)/1463(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: M/s. Water Solution
Vs.
R.N. LABORATORIES PRIVATE LIMITED

SECTION: 9 of IBC 2016

ORDER

Mr. Gopal S. Suthar, Counsel appearing for the Petitioner and Mr. Dhruva Gandhi a/w Mr. Danesh Mehta i/b M Mulla Associates for the Respondent No. 1 are present through Virtual hearing. The Counsel for the Petitioner has made a statement at bar that he does not want to proceed with the case any further and intends to withdraw the same. In view of the statements made by the Petitioner, the Company Petition 1463 of 2020 is **disposed of** as withdrawn.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/